

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4771
TO BE ANSWERED ON 30.03.2017

DELAY IN CONSTRUCTION OF RURAL ROADS UNDER PMGSY

4771. SHRI JAI PRAKASH NARAYAN YADAV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the construction of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) get delayed due to inordinate delay in the bridge related construction by the agencies like National Bank for Agriculture and Rural Development (NABARD) at various places and if so, the details thereof, State/ UT-wise;
- (b) whether the Government has issued any guidelines to expedite the construction of the bridges under PMGSY; and
- (c) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network.

Bridges on rivers/streams crossing the alignment of the road sanctioned under PMGSY are also taken up under the programme. The Ministry has recently enhanced the span of Long Span Bridges (LSBs) for funding under PMGSY from 75 meters to 100 meters in respect of Special Category States and Left Wing Extremism (LWE) districts and from 50 meters to 75 meters in respect of other States.

National Bank for Agriculture and Rural Development (NABARD) provides financial assistance to States through loans under Rural Infrastructure Development Fund (RIDF) for creation of rural infrastructure including roads and bridges. Such loans are negotiated directly by State Governments with NABARD. Ministry of Rural Development does not keep a record of rural roads assets created by States by accessing RIDF facility of NABARD.
